

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4008
ANSWERED ON:23.08.2005
INDUSTRIAL LICENCE POLICY
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has recently reviewed the compulsory licensing policy;
- (b) if so, the details thereof;
- (c) the number of applications received/cleared for compulsory licensing during the last three years and the current year, State-wise; and
- (d) the steps taken by the Government for quick clearance of applications for industrial licensing?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (d): Review of the Policy on Industrial Licensing is an ongoing process. Since January, 2002, up to June, 2005, 476 applications for grant of Industrial Licence have been received and 377 applications were disposed off. Statement showing State-wise position is annexed.

As a measure of further simplification of procedures, announced vide Press Note No.4 (2003 Series) dated 10.10.2003, Industrial Licences are being granted directly against applications instead of issuing Letters of Intent (LOIs) in the first instance and its subsequent conversion into Industrial Licence. This procedure does not apply to the applications relating to manufacture of items reserved for exclusive production in the small-scale sector where a Letter of Intent is first issued and is converted into Industrial License on execution of undertaking for export obligation.

ANNEXURE

STATEMENT REFERRED TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4008 FOR ANSWER ON 23-08-05.

STATEWISE POSITION OF INDUSTRIAL LICENCE APPLICATIONS RECEIVED AND DISPOSED OFF DURING THE PERIOD FROM JANUARY, 2002, UPTO JUNE, 2005.

NAME OF THE STATE APPLICATIONS RECEIVED APPLICATIONS DISPOSED OFF

Andhra Pradesh	67	49	
Assam	3	1	
Chhattisgarh	9	6	
Dadra & Nagar Haveli		10	9
Daman & Diu	5	4	
Goa	2	2	
Gujarat		32	28
Haryana		20	17
Himachal Pradesh	1	1	
Jammu & Kashmir	2	1	
Jharkhand	5	3	
Karnataka	25		20
Kerala	9	9	
Madhya Pradesh	9	5	
Maharashtra	59		44
Meghalaya	2	2	
Orissa	3	0	
Punjab		48	41
Rajasthan	3	1	
Tamil Nadu		103	92
Uttar Pradesh		19	14
Uttaranchal	1	0	
West Bengal	22		15
Location in More than One State		15	11

Application Not submitted 2 2

Total 476 377